

**Raids on poultry farms**

1485. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to state

(a) whether raids were conducted all over the country in July, 1990 at the premises of leading poultry farms for tax evasion etc.;

(b) if so, the details thereof; and

(c) whether any further action is proposed to be taken against those involved in evasion of taxes, Customs duties, Sales tax etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) The information is being collected and will be laid on the Table of the House.

**Increase in rate of interest on G.P. Fund**

1486. SHRI RAM SAGAR (SAIDPUR): Will the Minister of FINANCE be pleased to refer to the reply given on 20th April, 1990 to Unstarred Question No. 5715 regarding rate of interest on G.P.F. and state:

(a) whether the rate of interest on G.P. Fund has since been fixed; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Yes, Sir. The rate of interest on G.P. Fund for the year 1990-91 has been retained at 12% per annum.

[*Translation*]

**Readjusting rupee-rouble Exchange rate**

1487. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to readjust the Rupee-Rouble exchange

rate in context of the devaluation of Rouble in terms with dollar; and

(b) if so, the steps taken in that regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The Rupee Rouble exchange rate is governed by the inter-governmental protocol entered into in November, 1978. The exchange rate parity between the Rouble and Dollar has no bearing on the Rupee-Rouble exchange rate.

[*English*]

**Winding up of planning investment Bureau**

1488. SHRI C. P. MUDALA GIRIYAPPA:

SHRI V. KRISHNA RAO:

SHRI KALP NATH RAI:

Will the Minister of FINANCE be pleased to state:

(a) whether in a conference of the Chief Ministers held in New Delhi recently, some of the Chief Ministers suggested for winding up the P I B (Planning Investment Bureau);

(b) whether they have suggested some other machinery in place of P I B which can take quick decisions; and

(c) if so, the reaction of Union Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) During the recently held N D C, some of the Chief Ministers referred to the Public Investment Board (P I B) procedures in the context of delays in deciding investment decisions of certain projects and requested for greater freedom in this respect.

(b) No, Sir.

(c) Does not arise.